

ITEM NO.1501

COURT NO.7

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).5753-5754/2011

MAHADEV P KAMBEKAR(D) TR.LRS.

APPELLANT(S)

VERSUS

SHREE KRISHNA WOOLEN MILLS PVT. LTD.

RESPONDENT(S)

Date : 31-01-2019 These appeals were called on for pronouncement of Judgment today.

For Appellant(s)

Mr.E.C. Agrawala, AOR

For Respondent(s)

Ms.Mayuri Raghuvanshi, AOR

Hon'ble Mr.Justice Abhay Manohar Sapre pronounced the judgment for the Bench comprising of His Lordship and Hon'ble Mr.Justice R.Subhash Reddy.

The appeals are dismissed in terms of signed Reportable Judgment.

Pending applications, if any, stand disposed of.

(Ashok Raj Singh) (Chander Bala)
Court Master Court Master
(Signed Reportable Judgment is placed in the file)